NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Archana Pors Thorizambale Kannan

RI, RZ FR 6
Rhitonia

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting arguments stating that the senior counsel could not attend before the Adjudicating Authority as he is held up at High Court. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)